

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.150

**CP 85 of 2019**

With

ITEM No.151- IA 45 of 2019

ITEM No.152- IA 561 of 2019

ITEM No.153- IA 114 of 2020

ITEM No.154- IA 838 of 2020

**Proceedings under Section 241-242 & 246 of Co.Act,2013**

**IN THE MATTER OF:**

Harshavardhan Singh & Anr

.....Applicant

V/s

Manpasand Beverages Ltd & Ors

.....Respondent

**Order delivered on: 09/08/2023**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Nachiket Dave, Adv.

For the Respondent : Mr. Jaimin Dave, Adv.

**ORDER**

Due to paucity of time, as the Hon'ble Member(J) is holding another bench in post lunch session, the matter could not be taken up.

List the matter on 25.10.2023.

-SD-

**KAUSHALENDRA KUMAR SINGH  
MEMBER (TECHNICAL)**

-SD-

**SHAMMI KHAN  
MEMBER (JUDICIAL)**

Anuj